

of Rs. 1163.64 crores in 1990-91 and Rs. 1401.35 crores in 1991-92.

(b) No such projects have been initiated by foreign companies in the years 1990-91 and 1991-92.

(c) to (e). Do not arise.

Quality Control of Ayurvedic Drugs

1568. SHRI RAM KAPSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have received a proposal in July, 1992 from the Government of Maharashtra regarding the imposition of stringent standards for ayurvedic drugs; and

(b) if so, the action taken by the Union Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No Sir.

(b) Does not arise.

[Translation]

Shortage of Medicines

1569. SHRI RAJENDRA AGNIHOTRI:
SHRI MADAN LAL KHURANA:
SHRI JANANR DAN MISRA:
SHRI PANKAJ CHOWDHARY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether there is acute shortage of medicines and life saving drugs in Government hospitals and dispensaries of Delhi;

(b) if so, the reasons therefor; and

(c) the action taken by the Government to overcome the shortage of medicines particularly the life saving drugs in these hospitals and dispensaries?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No serious shortage of medicines and life saving drugs has been reported by the major Government hospitals and dispensaries in Delhi.

(b) and (c). Do not arise.

[English]

Sale of Disposed Syringes

1570. SHRI SRIKANTA JENA:
SHRI RABI RAY:
SHRI RAM VILAS PASWAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention on the Government has been drawn to the news item captioned 'Disposed syringes being sold to hospitals' appearing in the 'Indian Express' of February 4, 1993;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken/proposed to be taken by the Government to check this practice?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). Yes, Sir. Government hospitals in Delhi have reported that in order to ensure that disposable syringes are not reused, they are being destroyed after single use. The Government have also circulated to all the State Governments a manual which inter alia indicates the steps which need to be taken to destroy disposable needles and syringes as also when reusing non-disposable syringes.

Terrorist Activities in J&K

1571. Dr. A.K. PATEL:
SHRI CHANDRESH PATEL:
SHRI MOHAN RAWALE:
DR. KRUPASINDHU BHOI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists killed, arrested and surrendered in Jammu and Kashmir during the last four months;

(b) the number of civilians and security personnel killed by them during above period;

(c) the details of arms, ammunition and other materials seized by the security per-